

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1412
ANSWERED ON 07/12/2021

INCREASE IN WAGE RATE UNDER MGNREGS

1412. SHRIMATI MALA ROY:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the dues pending for States under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so, the details thereof, State-wise;
- (b) whether there is any proposal to increase the wage rate under this scheme, if so, the details thereof;
- (c) whether the Union Government has received any communication from the Government of Maharashtra regarding increase of wages under MGNREGS;
- (d) if so, the details in this regard and the wage paid under the scheme in Maharashtra presently;
- (e) whether the State Government has also requested to release Central assistance for such increased number of wage days to the State; and
- (f) if so, the details and the steps taken so far by the Union Government on such a request?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme is a demand driven scheme. There are enough funds with the scheme to fulfill all the liabilities of the scheme for the States which have met the entire requirement for release of second tranche of funds.

The first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. If the proposal for 2nd Tranche is submitted on and after 1st October, then the Audit Report and Audited Utilization Certificate of the previous financial year are required. The funds can only be released after receipt of Audited Utilization Certificate and Audit report of previous financial year submitted by the State. Some of the States are yet to submit Audit reports and other required document for funds release resulting in delay in release of fund.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 01.12.2021 are given at **Annexure-I**.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS as on 01.12.2021 is given at **Annexure-II**.

(b): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), the Central Government may, by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies wage rate for unskilled workers under Mahatma Gandhi NREGA every financial year. To compensate the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) workers against inflation, the Ministry of Rural Development revises the wage rates every financial year based on Consumer Price Index for Agricultural Labourer (CPI-AL). The wage rate is made applicable from 1st April of each financial year.

(c): No, Sir.

(d) to (f): No proposal has been received from the State of Maharashtra in this regard. Presently wage rate for unskilled workers under Mahatma Gandhi NREGS applicable for the State of Maharashtra is Rs.248/- per person days.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.1412 dated 07.12.2021

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 01.12.2021		
Sl. No.	State/UT	Wage liability (Rs. in Lakh)
1	2	3
1	Arunachal Pradesh	6915.23
2	Assam	1240.83
3	Bihar	31157.77
4	Chhattisgarh	3112.51
5	Jammu and Kashmir	12113.84
6	Jharkhand	24146.53
7	Karnataka	56089.41
8	Madhya Pradesh	45423.40
9	Mizoram	7961.86
10	Nagaland	2278.25
11	Punjab	16.31
12	Rajasthan	9995.63
13	Tamil Nadu	506.69
14	West Bengal	137776.87
15	Puducherry	33.37
16	Ladakh	54.23
Total		3,38,822.74

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No.1412 dated 07.12.2021

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS as on 01.12.2021		
S No.	State/UT	Material liability (Rs. in lakh)
1	2	3
1	ANDHRA PRADESH	134068.91
2	ARUNACHAL PRADESH	4638.37
3	ASSAM	6677.17
4	BIHAR	55484.4
5	CHHATTISGARH	26998.29
6	GOA	1.4
7	GUJARAT	11673.88
8	HARYANA	3156.83
9	HIMACHAL PRADESH	4559.86
10	JAMMU AND KASHMIR	4312.53
11	JHARKHAND	21418.04
12	KARNATAKA	46582.84
13	KERALA	12663.06
14	LADAKH	40.5
15	MADHYA PRADESH	88535.35
16	MAHARASHTRA	8297.71
17	MANIPUR	6812.83
18	MEGHALAYA	11831.3
19	MIZORAM	24.98
20	NAGALAND	1256.9
21	ODISHA	77896.57
22	PUNJAB	16670.64
23	RAJASTHAN	86125.29
24	SIKKIM	905.32
25	TAMIL NADU	41957.38
26	TELANGANA	26007.55
27	TRIPURA	1877.12
28	UTTAR PRADESH	16668.59
29	UTTARAKHAND	12591.01
30	WEST BENGAL	114815.45
31	ANDAMAN AND NICOBAR	14.02
32	LAKSHADWEEP	0
33	PUDUCHERRY	1.9
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0
	Total	844565.99

(As per MIS)